

Title: Need to set up a Textile Park in Perambalur district, Tamil Nadu.

SHRI R.P. MARUTHARAJAA (PERAMBALUR): In Perambalur District of Tamil Nadu, around 3000 acres of agricultural land was acquired from the farmers at a very cheap rate by a Private firm from Andhra Pradesh during UPA-I regime from the villages of Iraiur, Iyanperaiyur and Pennekonam to set up a Special Economic Zone (SEZ) in Perambalur. But so far, nothing has been done by the Union Government to set up SEZ as promised. Even though State Government is ready to extend all possible help to set up SEZ at Perambalur nothing has been done now. The farmers who had sold their land to the Union Govt. to set up SEZ are also facing problems due to unemployment and non-cultivation of their lands. Educated youth of this backward area are not getting proper employment opportunities. Perambalur is a backward area, there are no industries/factories to create employment opportunities for the unemployed educated youth as well as the farmers. So, the unemployed youth are migrating to other cities in the State and other States of the country in search of employment.

As Perambalur and its surrounding areas are specialized in cultivation of Cotton, a Textile Park can be set up there, so that the natural resources available can be utilized in a proper way. The youth of the area will get employment. The unemployed farmers can get some kind of opportunities to earn their livelihood. This way the Union Government can develop Perambalur area which comes under my parliamentary constituency. The unemployed youth are expecting more employment opportunities from the new government. Hence, I urge upon the Union Government to take necessary steps urgently to set up a Textile Park in Perambalur.